

Dated, the 08th November, 2023

Order

Subject: Strengthening the Quality Control Mechanism of Fortified Rice, Fortified Rice Kernels [FRK] and Premix for FRK - reg.

FSSAI has received references from various stakeholders including Department of Food and Public Distribution, FRK manufacturers and Rice Millers etc. regarding strengthening of quality control mechanism for manufacturing and distribution of FRK and resultant Fortified Rice in the country. The existing regulatory mechanism of manufacturing of FRK and Fortified Rice has been reviewed and the following has been decided in the larger public interest and considering the fact that distribution of Fortified Rice through Public Distribution System is a program of National Importance:

a) FBOs manufacturing FRK and premix for FRK shall be required to obtain only FSSAI License [Central/State] and no new registration shall be allowed.

Further, existing FBOs who are operating under FSSAI Registration for the said products are directed to apply for Central/State License as per the eligibility. A transition time of **three months is hereby given to existing Registered FBOs to shift to license** and utilize the packaging and labelling materials, if any, failing which, the said two products shall be removed from their existing Registration Certificates [RC] to debar them from further manufacturing under RC, without any further notice.

b) Every batch of FRK premix and FRK manufactured by the concerned Manufacturing FBOs including those manufacturing on Registration Certificates, **shall be tested for relevant parameters as prescribed under FSSR and the test reports shall be uploaded on FoSCoS portal** by the FBO mandatorily. Further, during uploading of such reports, manufacturers of FRK and premix for FRK shall also submit self-declaration covering the details such as Source of Iron used and the blending ratio of FRK with Rice (i.e 1:50 or 1:100) for every batch of production of FRK on FoSCoS portal [<https://foscos.fssai.gov.in>]. The testing of FRK premix and FRK shall be carried out only through the FSSAI notified laboratories. [The details of notified labs may be accessed at <https://www.fssai.gov.in/cms/food-laboratories.php>] - A user manual to upload lab test report and declaration for source of iron used on FoSCoS portal is annexed.

c) Furthermore to ensure the traceability, Manufacturers of Fortified Rice and FRK shall procure raw materials [FRK and Premix] only from FSSAI licensed vendors with the **copy of lab report of the testing of FRK and Premix**, tested only through FSSAI notified labs.

2. The above directions shall come into force with immediate effect. This issues with the approval of the Competent Authority.

Enclosure: User Manual to upload lab test reports.


(Inoshi Sharma)
Executive Director (CS)

To

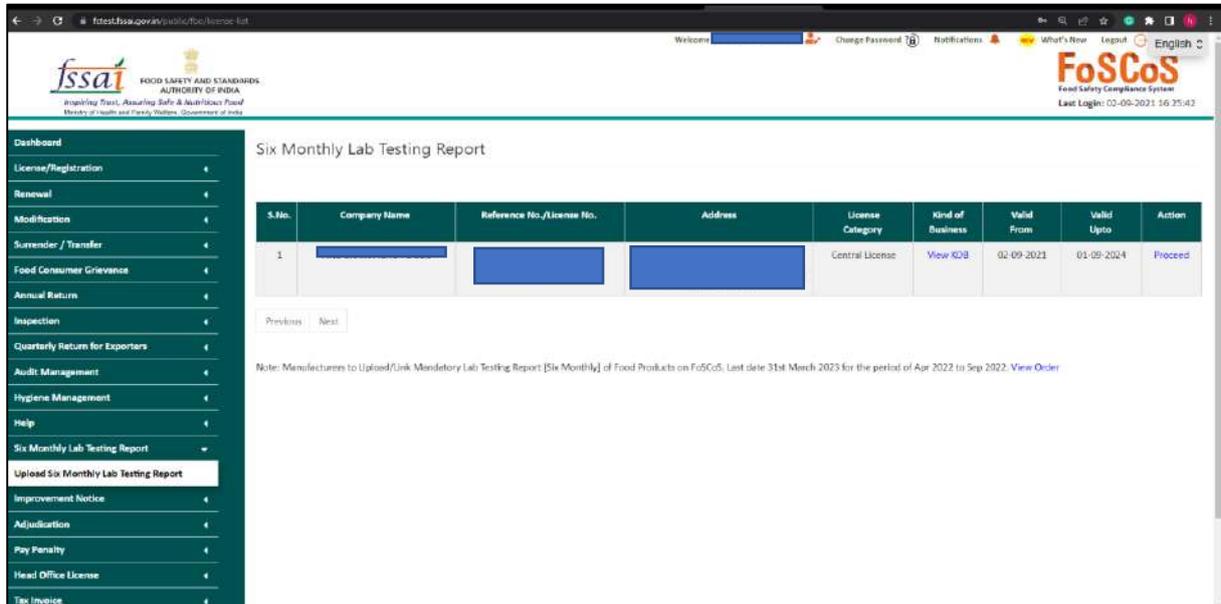
1. Commissioners of Food Safety of all States/UTs and Directors of all Regional Offices, FSSAI
2. All Food Business Operators involved in Manufacturing of FRK and Premix for FRK, Associations and Other Stakeholders
3. CTO, FSSAI- with a request for uploading on the FSSAI website.

Copy for information to:

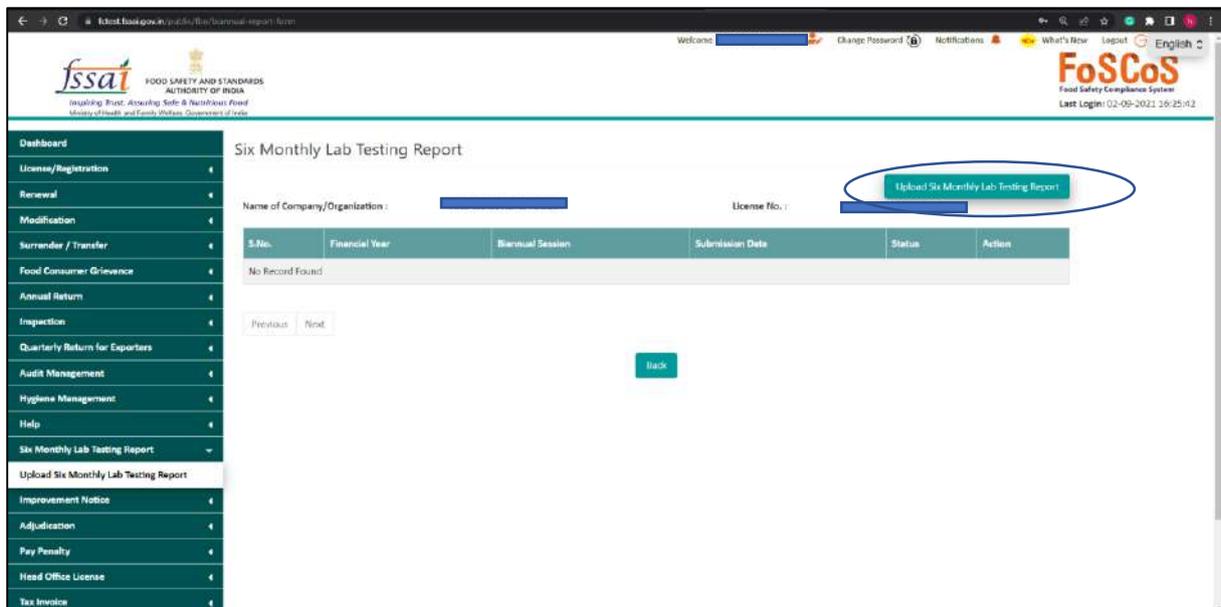
1. Secretary, DFPD
2. PPS to Chairperson, FSSAI
3. PS to CEO, FSSAI
4. Advisor (Quality Assurance), FSSAI

User Manual for uploading Lab Test Report

Step 1: Login to the FoSCoS account and navigate to the "Upload Six Monthly Lab Testing Report" option in the left menu panel, then click "Proceed."



Step 2: Then click on the green button labelled "Upload Six Monthly Lab Testing Report"



Step 3: Select the Financial Year and Session as demonstrated below, and then scroll down.

Fill Six Monthly Lab Testing Report

Six Monthly Lab Testing Report

Select Financial Year: 2023-2024 | Select Session: Second Six Monthly Lab Testing Report Session(Oct-Mar)

PART A: GENERAL INFORMATION

Name and address of Licensee: [Redacted]
 Address of the authorized premises for the manufacturing / Re-Packing of food products: [Redacted]
 License No.: [Redacted]
 Job Enrolled: Manufacturer - General Manufacturing, Manufacturer - Substances Added to Food

Part B: Product Information

Kind of Business: Manufacturer - General Manufacturing

S.No.	Food Category Name	Food Sub-Category Name	Product Name	Kind of Business	Action
06	Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0	06.2 - Flours and starches (including soybean powder)	Whole Maize (Corn) Flour[06.2.2]	Manufacturer - General Manufacturing	View & Upload Report
08	Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0	06.2 - Flours and starches (including soybean powder)	MAIZE STARCH[06.2.2]	Manufacturer - General Manufacturing	View & Upload Report

Step 4: Once you've scrolled down, you will find the option of "View & Upload Report" against the FRK and Premix of FRK. Click on "View & Upload Report"

S.No.	Food Category Name	Food Sub-Category Name	Product Name	Kind of Business	Action
9	05 - Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0	05.2 - Flours and starches (including soybean powder)	Whole Maize (Corn) Flour[05.2.2]	Manufacturer - General Manufacturing	View & Upload Report
10	05 - Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0	05.2 - Flours and starches (including soybean powder)	MAIZE STARCH[05.2.2]	Manufacturer - General Manufacturing	View & Upload Report
Kind of Business: Manufacturer - Substances Added to Food					
S.No.	Food Category Name	Food Sub-Category Name	Product Name	Kind of Business	Action
1	99 - Substances added to food	99.5 - Nutrients and their preparations- Micronutrients specified under FSSAI and their preparations/premixes of nutrients, Fortified Rice Kernel	Fortified Rice Kernel[99.5]	Manufacturer-Substances Added Food	View & Upload Report
S.No.	Food Product Category	Sub Food Product Category	Product	Kind Of Business	Action
1	99 - Substances added to food	99.5 - Nutrients and their preparations- Micronutrients specified under FSSAI and their preparations/premixes of nutrients, Fortified Rice Kernel	Vitamin-Mineral Premix for Preparation of Fortified Rice Kernel (FRK)[99.5]	Manufacturer	View & Upload Report
	Please Select One	Please Select One	Add/Edit Product	Select	Add

[Back](#)

Step 5: Enter the necessary information for your report as shown below.

Upload Six monthly lab testing Report
✕

NIL production during this period Yes No

Batch No:

Expiry Date:

Mode of Labs: *

FSSAI Notified Lab

NABL Accredited Lab

Own/In House Lab

I/We declare that –

- I have read/understood the punishment provision under Section 61 of FOOD SAFETY AND STANDARDS ACT, 2006 "61. Punishment for false information. If a person, in connection with a requirement or direction under this Act, provides any information or produces any document that the person knows is false or misleading, he shall be punishable with imprisonment for a term which may extend to three months and also with fine which may extend to two lakh rupees."
- Source of iron used in FRK
- Recommended ratio of blending of FRK with Rice kernels

Batch Date:

Upload lab reports / Get Sample Report *

No file chosen

Upload Document (Max File Size:5MB, Type:pdf,jpeg,jpg,png)

Remarks: *

Add Report

View Six Monthly Lab Testing Report

S.No.	Remark	View Document	Mode of Lab	Batch No	Batch Date	Expiry Date	Submission Date	Declaration	Action
<div style="display: flex; justify-content: center; gap: 20px;"> <input type="button" value="Submit"/> <input type="button" value="Close"/> </div>									

Step 6: After clicking "Add Report," you will notice the added report displayed in a row, as illustrated below. You have the option to delete it before making the final submission. Finally, click on "Submit."

The screenshot shows the 'Add Report' button circled in blue. Below it, the 'View Six Monthly Lab Testing Report' table is visible with one row of data. A notification on the right says 'Report uploaded successfully'.

S.No.	Remark	View Document	Mode of Lab	Batch No	Batch Date	Expiry Date	Submission Date	Declaration	Action
1	first report	View	FSSAI Notified Lab	1	01-11-2023	04-11-2023	NA	I/We declare that – I have read/understood the punishment provision under Section 61 of FOOD SAFETY AND STANDARDS ACT, 2006 "61. Punishment for false information, if a person, in connection with a requirement or direction under this Act, provides any information or produces any document that the person knows is false or misleading, he shall be punishable with imprisonment for a term which may extend to three months and also with fine which may extend to two lakh rupees." ● Recommended ratio of blending of FRK with Rice kernels 1:50	Delete

Step 7: Once you've submitted the reports, you can access the submitted reports in the "Upload Six Monthly Lab Testing Report" section on the left menu panel. You can repeat the same procedure to add multiple reports for the same product.

The screenshot displays the FoSCoS (Food Safety Compliance System) portal. The header features the FSSAI logo and the text 'FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA'. The sidebar menu on the left lists various options, with 'Six Monthly Lab Testing Report' expanded to show 'Upload Six Monthly Lab Testing Report'. The main content area is titled 'Six Monthly Lab Testing Report' and includes a table of submitted reports. A 'View & Add Report' link is circled in blue in the 'Action' column of the second row.

S.No.	Financial Year	Biannual Session	Submission Date	Status	Action
1	2023-2024	Second Six Monthly Lab Testing Report Session(Oct-Mar)	07-11-2023	Six Monthly Lab Testing Report Submitted	View & Add Report
2	2022-2023	Second Six Monthly Lab Testing Report Session(Oct-Mar)	18-03-2023	Six Monthly Lab Testing Report Submitted	View & Add Report